

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3303/2015

UNION OF INDIA

Appellant(s)

VERSUS

PANKAJ KUMAR SRIVASTAVA & ANR.

Respondent(s)

( [ PART HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE PANKAJ MITHAL,  
JJ. ]

IA No. 6769/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 6768/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Parthiv Goswami, Sr. Adv.  
Mr. K Parmeshwar, Adv.  
Dr. Reeta Vasishta, Adv.  
Mr. Apoorva Kurup, Adv.  
Mr. Praveen Shwarup, Adv.  
Mrs. Seema Bengani, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mr. Shreekant Neelappa Terdal, AOR

For Respondent(s)

Mr. A.Mariarputham, Sr. Adv.  
Mr. Rohan Alva, Adv.  
Mr. Rajneesh Kumar, Adv.  
Mr. Joby P. Varghese, AOR  
Mr. Shahid Akhtar, Adv.  
Mr. Amrish Ranjan Pandey, Adv.

Mr. Naresh Kaushik, Adv.  
Mr. Vardhman Kaushik, AOR  
Mr. Nishant Gautam, Adv.  
Mr. Dhruv Joshi, Adv.  
Mr. Manoj Joshi, Adv.  
Mr. Anand Singh, Adv.  
Ms. Shikha John, Adv.  
Mrs. Lalitha Kaushik, AOR

Mr. Rajan Mani, Adv.  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Raj Kumari Divyasana, Adv.  
Mr. R.Rajaselvan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER